

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 458 OF 2022**

IN THE MATTER OF:

Sheshan TyagiPETITIONER

VERSUS

State of U.P & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 07.03.2025)

Sheshan TyagiPETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Secretary, Environment, Government of U.P.
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.inRESPONDENT NO. 1
- 2. District Magistrate, Ghaziabad**
721, IMT Ghaziabad Road, Sector 15,
Sector 10, Raj Nagar, Ghaziabad,
Uttar Pradesh – 201002
Email: dmgha@nic.inRESPONDENT NO. 2
- 3. Uttar Pradesh Pollution Control Board**
TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Email: ms@uppcb.inRESPONDENT NO. 3
- 4. Commissioner, Municipal Corporation, Ghaziabad**
Navyug Market, Opposite Old Bus Stand,
Ghaziabad, Uttar Pradesh- 201001
Email: gzb.nagar.nigam@gmail.com/
nnggha@nic.inRESPONDENT NO. 4
- 5. Uttar Pradesh State Ground Water Authority**
State Ground Water Information System Center (Bhujal Bhawan),
Village- Hariharpur, Near Delhi Public School,
Shaheed Path, Lucknow-226002
Email: upgwd.in@gmail.comRESPONDENT NO. 5
- 6. M/s. M R Proview Realtech Pvt Ltd.**
(Project Proponent)
Developer of Officer's City 2,
Raj Nagar Extension, Ghaziabad-201017RESPONDENT NO. 6